

# NATIONAL LAW SCHOOL OF INDIA UNIVERSITY, BENGALURU

## PROCTORING PROTOCOLS

### THE NATIONAL LAW APTITUDE TEST 2020

NLSIU aims to ensure that the NLAT 2020 is an accessible, student-friendly examination. All registered candidates are required to follow the highest standards of academic integrity while taking the test. The Proctoring Protocols to monitor the examination process are set out below.

S.No.	Malpractice	Ownership	Proctor Action
1	Impersonation (determined at stage of candidate validation prior to examination commencement)	Proctor	<ol style="list-style-type: none"><li>1. Record Malpractice.</li><li>2. Do not allow the impersonator to start the examination.</li><li>3. For PWD candidates, both, the candidate's and scribe's Govt. Photo-ID must be verified.</li></ol>
2	Inappropriate surroundings at test location /External help solicited (suspected): (Someone other than permitted scribes present in the vicinity, candidate looking in other directions continuously/ periodically, candidate talking/ communicating in any other manner with someone other than permitted scribes)	Proctor	<ol style="list-style-type: none"><li>1. Proctors will send a message to such candidates: "Please sweep the camera in a circle around the place you are taking the assessment" and / or: "Please tilt the device/ keyboard you are using for the assessment".</li><li>2. Candidates to show a 360-degree view of the entire room by turning on a webcam (laptops/desktops) or front/ selfie camera (as directed by proctor) (mobile devices)/ tilt the device/ keyboard, as instructed.</li><li>3. If any unauthorised person or unauthorised device is observed in the candidate's vicinity, including but not limited to person(s) other than permitted scribes, HDMI cables/ external devices/ projection of the test screen, etc., proctors to terminate the candidate's examination attempt immediately.</li><li>4. If the proctor observes a phone/ tablet/ other device falling/ slipping when the device/ keyboard used for the assessment is tilted, proctor to terminate the exam immediately.</li><li>5. Any candidate who fails to comply with the proctor's instruction within 45 seconds will be logged out of the examination. Proctors may permit 10 additional seconds in situations where they, in their discretion, determine that</li></ol>

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			the candidate may not have noticed messages from the proctor in the course of attempting the examination.
3	Talking/Speaking/Making Gestures (could include gestures that indicate to the proctor candidate may be using another device/ looking at chat applications/ mirror/ other screen, etc.)	Proctor	<ol style="list-style-type: none"> <li>1. Send two warnings to the candidate.</li> <li>2. If a candidate persists with this behaviour, the proctor shall inform the Super Proctor.</li> <li>3. Super Proctor may recommend that candidates should be contacted through the system for clarification, or disqualified.</li> </ol>
4	Window Switch (Accessing any other window other than the test window)	System	<ol style="list-style-type: none"> <li>1. Candidate will be logged out of the examination after 5 such attempts (accounts for occasional system pop-ups; inadvertent errors).</li> <li>2. Proctor may issue warnings to candidates when the first few attempts are detected.</li> </ol>
5	Candidate's Face not Detected (Candidate not present in front of system)	Proctor	<ol style="list-style-type: none"> <li>1. Send one warning.</li> <li>2. If the candidate does not return within 45 seconds, terminate the candidate's examination attempt immediately.</li> <li>3. Proctors may permit 10 additional seconds in situations where they, in their discretion, determine that the candidate may not have noticed warning messages from the proctor in the course of attempting the examination.</li> </ol>
6	Multiple persons detected	Proctor	<ol style="list-style-type: none"> <li>1. Send one warning to the candidate.</li> <li>2. If the other person does not leave immediately, terminate the candidate's examination attempt immediately.</li> <li>3. Proctors shall, when contemplating the above actions, account for: <ol style="list-style-type: none"> <li>a. PWD candidates that may be using scribes;</li> <li>b. Candidates that may be appearing for the examination at test centres.</li> </ol> </li> </ol>
7	Foreign Device Observed (Mobile/Tablets/Calculators etc.)	Proctor	<ol style="list-style-type: none"> <li>1. Send one warning to the candidate.</li> <li>2. If the candidate still persists, terminate the candidate's examination attempt immediately.</li> </ol>
8	Candidates observed wearing Earphones/	Proctor	<ol style="list-style-type: none"> <li>1. Send one warning to the candidate</li> </ol>

<b>S.No.</b>	<b>Malpractice</b>	<b>Ownership</b>	<b>Proctor Action</b>
	Headphones/Bluetooth Audio devices		<ol style="list-style-type: none"> <li>2. Check if the candidate is only using it for microphones purposes (i.e. device plugged into system as an external/ attached microphone, but candidate is not wearing earpiece/ headset)</li> <li>3. If the candidate does not comply with the proctor's instructions, terminate the candidate's examination attempt immediately.</li> </ol>
9	Simultaneous login attempts from multiple devices	Proctor	<ol style="list-style-type: none"> <li>1. Proctors will observe the pictures of candidates from all such devices.</li> <li>2. If it is observed that someone other than the candidate is using such other devices, proctor to terminate the exam immediately.</li> <li>3. If a candidate is observed on all such devices, proctor will flag the issue for the Super Proctor's attention. Super Proctor may recommend that candidates be contacted through the system for clarification, or disqualified. Further investigation post the examination may be carried out with help of audit logs generated on the system, and NLSIU may disqualify the candidate upon such examination.</li> </ol>
10	Any other malpractices not describe above	Proctor/ Super Proctor	<ol style="list-style-type: none"> <li>1. Proctors/ Super Proctors may, in addition to situations where Proctors/ Super Proctors detect any potential malpractices as described above, ask the candidate to perform any of the actions described in this column titled 'Proctor Action', at any time, and at their discretion.</li> <li>2. In addition to the details set out in these Protocols, the Super Proctors shall have the authority to disqualify a candidate/ terminate the candidate's examination attempt in the event they detect any act or omission that does not comply with the requirements of integrity of a test of the nature of the NLAT 2020.</li> </ol>

**NOTES:**

1. Instructions will be provided to candidates on the test screen as well as in advance of the examination in a 'Candidate Manual' in relation to situations such as power cuts/ internet

failures. The assessment system used for the NLAT 2020 may permit the candidate to continue answering the question paper in events of internet failure; however, this is subject to the Proctor's discretion, and subject to the candidate's system re-connecting to the examination interface within the time and in the manner stipulated in the on-screen instructions and the Candidate Manual.

2. While every attempt shall be made to ensure that communications, messages, instructions and requests promptly are delivered to candidates during the examination process, candidates shall have the responsibility to ensure that they respond to such communications, messages, instructions and requests promptly.
3. NLSIU reserves the right, upon conducting a detailed and thorough scrutiny of the system reports generated for shortlisted candidates after the examination, to cancel any such candidate's test scores in the event the system reports, in NLSIU's opinion, reveal any act or omission that does not comply with the requirements of integrity of a test of the nature of the NLAT 2020.
4. NLSIU may review/ update these Protocols at any time prior to the examination at its discretion. All registered candidates shall be informed of such revisions/ updates prior to the time of their examination.

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